

**GOVERNMENT OF INDIA**  
**MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**  
**DEPARTMENT OF FISHERIES**

**LOK SABHA**

**UNSTARRED QUESTION NO. 2771**  
**TO BE ANSWERED ON 18<sup>TH</sup> MARCH, 2025**

**National Fisheries Digital Platform**

**2771 Shri Bastipati Nagaraju:**

**Shri B K Parthasarathi:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the details regarding the total number of fish farmers, Micro-enterprises and Fish Farmer Producer Organizations and companies registered on the National Fisheries Digital Platform (NFDP), State-wise and year-wise;
- (b) the details regarding the amount of incentive to disbursed to successful registrants, Statewise and year-wise;
- (c) the details regarding the total number of credit intermediaries identified under Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM-MKSSY), State-wise; and
- (d) the details regarding the total number of borrowers who expressed interest in availing loans on the NFDP platform along with the number of borrowers who successfully completed their loan applications and availed loan along with loan amount and activity supported, State and location-wise for Andhra Pradesh?

**ANSWER**

**MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI GEORGE KURIAN)**

(a) to (d): The Department of Fisheries, Ministry of Fisheries Animal Husbandry and Dairying is implementing a new Central Sector Sub-scheme namely the Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM-MKSSY) under the ongoing Pradhan Mantri Matsya Sampada Yojana (PMMSY) for a period of four years from FY 2023-24 to FY 2026-27 at an estimated outlay of ₹6000.

The Sub-scheme has four components namely, Component 1-A: Formalization of fisheries sector and facilitating access of fisheries microenterprises to Government of India programs for working capital financing, Component 1-B: Facilitating adoption of aquaculture insurance, Component 2: Supporting microenterprises to improve fisheries sector value chain efficiencies, Component 3: Adoption and expansion of fish and fishery product safety and quality assurance systems, and Component 4: Project management, monitoring and reporting.

The Department of Fisheries, Ministry of Fisheries Animal Husbandry and Dairying has launched National Fisheries Digital Platform (NFDP) under PM-MKSSY on 11.09.2024. The NFDP aims at formalization of the Indian fisheries and aquaculture sector through creation of work-based digital identity and the database for all stakeholders in fisheries sector. It also serves as 'one-stop' solution for access to institutional credit, strengthening of fisheries co-operatives, incentivizing aquiculture insurance, performance-based incentives, fisheries' traceability systems and training and capacity building. Under NFDP, 20,25,676 fishers, micro-enterprises, FFPOs and companies has been registered till date. The details of state-wise registration is furnished at Annexure I.

Pradhan Mantri Matsya Kisan Samridhi-Sah Yojana (PM-MKSSY) offers provisions under Component 1A for enhancing financial inclusion by facilitating access to institutional credit for fish workers/enterprises. Under the NFDP, the Credit facilitation module has been developed and made live. The beneficiary can login to the NFDP portal and avail the benefit. As on date, 4066 lead applications including 129 from Andhra Pradesh has been received from the beneficiaries and the same have been forwarded to banks on the platform for necessary consideration.

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Statement referred to in reply to the Lok Sabha unstarred Question No. 2771 put in by Shri Bastipati Nagaraju and Shri B K Parthasarathi, Hon'ble Member of Parliament., Lok Sabha for answer on 18<sup>th</sup> March, 2025 regarding National Fisheries Digital Platform: State-wise details of registrations under National Fisheries Digital Platform in India

S.No	State	Total Number of Registrations	Number of Individual	Number of Organization
1	Andaman And Nicobar Islands	3736	3728	8
2	Andhra Pradesh	225368	224336	1032
3	Arunachal Pradesh	1621	1611	10
4	Assam	209935	209518	417
5	Bihar	98095	97706	389
6	Chandigarh	196	195	1
7	Chhattisgarh	18644	18485	159
8	Dadra And Nagar Haveli And Daman And Diu	1419	1413	6
9	Delhi	509	490	19
10	Goa	1934	1928	6
11	Gujarat	87954	87698	256
12	Haryana	7446	7435	11
13	Himachal Pradesh	7728	7692	36
14	Jammu And Kashmir	25095	25081	14
15	Jharkhand	25144	24939	205
16	Karnataka	179146	176762	2384
17	Kerala	237135	236863	272
18	Ladakh	50	50	0
19	Lakshadweep	2213	2211	2
20	Madhya Pradesh	65589	65002	587
21	Maharashtra	207715	205966	1749
22	Manipur	18414	18280	134
23	Meghalaya	20220	20185	35
24	Mizoram	3148	3138	10
25	Nagaland	5101	5087	14
26	Odisha	139357	139145	212
27	Puducherry	5625	5622	3
28	Punjab	4070	4065	5
29	Rajasthan	4788	4780	8
30	Sikkim	1778	1774	4
31	Tamil Nadu	109685	109585	100
32	Telangana	110038	109456	582
33	Tripura	76408	76307	101
34	Uttar Pradesh	63541	63264	277
35	Uttarakhand	10228	10125	103
36	West Bengal	46603	46526	77
	<b>Total</b>	<b>2025676</b>	<b>2016448</b>	<b>9228</b>

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